

[*Translation*]

Non payment of Wages to labourers from Rajasthan in Baghdad

5353. SHRI KIRODI LAL MEENA: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that ANICE Construction Service Private Limited Company exports Indian labourers to Baghdad;

(b) if so, the location-wise number of labourers from Rajasthan who worked in Baghdad during the last one year; and

(c) whether these labourers have not been paid their wages and if so, the steps being taken to arrange for early payment of wages?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) Yes, Sir.

(b) This information is not maintained.

(c) A few labourers deployed by ANICE Construction Services Pvt Ltd. Company in Baghdad have complained regarding non-payment of arrears of their wages. The Recruiting Agency concerned was summoned in the Labour Ministry and directed to clear all the arrears of wages to those labourers. He has promised to do so as early as possible.

Irrigation potential of Bihar

5354. SHRI RAJ MANGAL MISHRA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Bihar Government has sent any proposal to Union Government for increasing irrigation potential of the state;

(b) whether Union Government propose

to take up a scheme for the construction of an embankment on Daha river;

(c) whether this scheme is pending clearance; and

(d) if so, whether Government propose to expedite its execution?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Schemes taken up in Bihar are estimated to increase the irrigation potential by 1.42 million hectares during the 7th Plan.

(b) No, Sir.

(c) and (d). Do not arise.

National Commission on Bonded Labour

5355. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to set up a National Commission to go into the problems of liberated bonded labourers with a view to rehabilitate them; and

(b) if so, the time by which the above Commission would be set up?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise.

Withdrawal of Registration fee from Government Hospitals

5356. SHRI HARIKEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: